

(424)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A. 549/94.

Dt. of Decision : 2.1.95.

1. M. Srisailam
2. V.Nageswararao

.. Applicants.

Vs

1. Union of India, rep. by
its Secretary,
Ministry of Defence,
New Delhi.
2. The General Manager,
Ordnance Factory Project,
Ministry of Defence,
Eddu Mailaram, Medak District.

.. Respondents.

Counsel for the Applicants : Mr. S.Laxma Reddy

Counsel for the Respondents : Mr. N.R.Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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OA 549/94.

INTERIM ORDERS

Dt: 2.1.95

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE-
CHAIRMAN)

Heard Shri S.Laxma Reddy, learned counsel
for the applicants and Shri N.R.Devaraj, learned
standing counsel for the respondents.

2. The main relief claimed in this OA is
similar to the main relief claimed in OA 1177/94.
For the reasons stated in the interim order dated
19.12.1994, ~~fix~~ in OA 1177/94, following further
interim order ~~has to be~~ passed in this OA also:-

published. Such of those who passed the trade
test should be given promotion as Welders(HS)Gr.II on
~~as per their seniority~~
in the semi-skilled Welders which ~~has~~ to be treated
as tentative seniority list in the cadre of Highly
Skilled Grade-II Welders, had come. But the
service during this adhoc period in the cadre of
~~counts only for the purpose of~~
increments on their regular promotion as HS Gr.II
Welder and it counts only for increments in the
cadre of HS Gr.III Welders. If any of the applicants
is facing disciplinary action, he is not entitled
X

contd....

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.. 3 ..

of
to the benefit of this order for adhoc promotion
as HS Gr.II Welder.

... ~~for final hearing on 13.2.95~~
along with OA 1177/94 and batch. /

O
(R.RANGARAJAN)
MEMBER (ADMN.)

V.NEELADRI RAO
VICE CHAIRMAN

DATED: 2nd January, 1995.
Open court dictation.

Ap-1/95-9-1-95
Deputy Registrar(J)CC

vsn

To

1. The Secretary, Union of India,
Ministry of Defence, New Delhi.
2. The General Manager, Ordnance Factory Project,
Ministry of Defence, Eddumailaram, Medak Dist.
3. One copy to Mr.S.Lakshma Reddy, Advocate, CAT.Hyd.
- 4 One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
5. One copy spare. *

pvm